

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.570/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Aryansh Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394, 100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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| 1. | Naval Kishore Jha | Advocate | Union of India &
Roc/Rajasthan | NKH |
| | Senior Panel counsel | | | |
| 2. | Umedha K. | Advocate | Aryansh Trading
Pvt Ltd | UB |
| | Corde | | | |

ORDER

For Order, see C.P. No. 564 of 2016.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017

V.Sethi